

## HIGH COURT OF DELHI: NEW DELHI

### INSTITUTION, DISPOSAL AND PENDENCY OF COMMERCIAL CASES DURING THE MONTH OF JUNE, 2024

1	2	3	4	5	6	7
<b>(A) COMMERCIAL APPELLATE DIVISION</b>	PENDENCY AS ON 01.06.24	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.24	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
REGULAR FIRST APPEALS(OS)(COMM)	55	0	0	55		
FIRST APPEALS FROM ORDERS(OS)(COMM)	464	1	0	465		
EXECUTION FIRST APPEALS(OS)(COMM)	11	0	0	11		
EFA (COMM)	7	0	0	7		
RFA (COMM)	441	1	0	442		
FAO (COMM)	192	4	1	195	3	1

<b>(B) COMMERCIAL DIVISION</b>	PENDENCY AS ON 01.06.24	INSTITUTION	DISPOSAL	PENDENCY AS ON 30.06.24	AVERAGE NO. OF DAYS IN DISPOSAL OF CASES	AVERAGE NO. OF HEARINGS IN DISPOSAL OF CASES
<b>CATEGORIES OF CASES</b>						
CIVIL SUITS (COMM)	3408	8	2	3414	2079	29
ORIGINAL MISC. PET. (I) (COMM)	285	14	2	297	66	2
ORIGINAL MISC. PET. (T) (COMM)	33	0	0	33		
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0		
ORIGINAL MISC. PET. (E) (COMM)	6	0	0	6		
ORIGINAL MISC. PET. (COMM)	2179	2	3	2178	2871	30
ORIGINAL MISC. PET. (ENF.) (COMM)	889	2	1	890	625	25
ORIGINAL MISC. PET. (EFA) (COMM)	42	0	0	42		
ARBITRATION APPEAL (COMM)	68	0	0	68		
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	66	4	0	70		
COUNTER CLAIMS (COMM)	156	0	0	156		
CIVIL SUITS (COMM) (INFRA)	1	0	0	1		
CIVIL ORIGINAL (COMM-IPD-TM)	943	0	0	943		
CIVIL ORIGINAL (COMM-IPD-CR)	148	0	0	148		
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-PAT)	195	2	0	197		
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0		
CIVIL APPEAL (COMM-IPD-TM)	113	1	0	114		
CIVIL APPEAL (COMM-IPD-CR)	11	0	0	11		
CIVIL ORIGINAL (COMM-IPD-PAT)	39	0	0	39		

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.